NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 257/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: M/s. Shravah Multitrade Co. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

MS SARA SANCHEN. Advocate
for
Pehhoni

Common Order

TCSP No. 254/230-232/NCLT/MB/MAH/2017

TCSP No. 255/230-232/NCLT/MB/MAH/2017

TCSP No. 256/230-232/NCLT/MB/MAH/2017

TCSP No. 257/230-232/NCLT/MB/MAH/2017

At request of the Advocate for the Applicant, list this matter for hearing on 2.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)